

Seventeenth Loksabha

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Title: Need to pay fair compensation to farmers as per the market value of their land.

**\*SHRI PRABHUBHAI NAGARBHAI VASAVA (BARDOLI):**Hon'ble Speaker Sir, I thank you for giving me this opportunity to speak during zero hour. Today I want to speak about compensation given for land acquisition. Process of land acquisition is going on in South Gujarat for Delhi - Mumbai Express Way project and Ahmedabad - Mumbai Bullet Train project. These projects pass through Mandvi, Mangrod, Kamrej, Bardoli, Palsana and Choryasi talukas of Surat district in my constituency Bardoli. The farmers are ready to give their lands for these important projects which are very vital for economic development of the country. But the farmers are getting very less compensation for their lands. As per Land Acquisition Act 2013, four times amount of the market value of the land should be given to the farmers and 50% amount should be given for their rehabilitation. Despite these provisions, farmers are getting very low compensation. As per the present *Jantri* (rates fixed by government) the farmers are getting just 10 to 12 lacs for their lands whereas the actual market value of the same land is 50 to 60 lacs. Therefore it is apparent that the farmers are getting very less compensation for their lands.

Hon'ble Speaker sir, through you I request to the Government and concerned department to pay fair and just compensation to the farmers as per the market value. Thank you.

**माननीय अध्यक्ष:** श्री रवि किशन को श्री प्रभुभाई नागरभाई वसावा द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

**23.00 hrs**